Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.2133/2017

Monday, this the 6th day of March 2018

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Firoj Ahmed, age about 30 years s/o Sh. Intzar Ahmed r/o H.No.R-75/1, Street No.21 BrahmPuri, Delhi – 110 053

..Applicant

(Nemo)

Versus

Delhi Subordinate Services Selection Board Govt. of NCT of Delhi FC-18, Institutional Area Karkardooma, Delhi – 92 Through its Secretary

..Respondent

(Mr. Ramesh Shukla, Advocate for Mr. Amit Anand, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

Nemo for applicant even on the second call. On the last date also, he remained absent. It appears that the applicant is not interested to prosecute this O.A. Dismissed for default of appearance and non-prosecution.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

March 5, 2018 /sunil/